

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) Yes, Sir.

(b) The date for opening of tenders advertised in October, 1974 was 15th November, 1974 and not 10th October, 1974.

(c) and (d) The information is being collected.

†Flood control and drainage schemes of State Governments

1036. DR. Z. A. AHMAD:
SHRI S. KUMARAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that various State Governments have submitted their flood control

and drainage schemes for approval of the Planning Commission; and

(b) if so, the details thereof, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) : (a) and (b) According to the procedure laid down, all flood control and drainage schemes costing more than Rs. 50 lakhs each have to be technically examined at the Centre and approved by the Planning Commission for implementation as a part of the State Plans.

A statement giving the list of schemes received at the Centre from the State Governments and Union Territories for obtaining the approval of the Planning Commission is enclosed

Statement

List of Schemes costing more than Rs. 50 lakhs each received from the State Governments/ Union Territories for obtaining the approval of Planning Commission for inclusion in the Plan

Name of Scheme	Estimated Cost (in Rs crores)	Present Position
ASSAM		
1. Construction of Brahmaputra dyke from Dhing to Hilloikunda Phase II.	2.95	Under examination in Central Water Commission
2. Dhubri Protection Works	3.28	—do—
BIHAR		
1. Mansi Protection Works	3.00	Scheme is to be revised by the State Government.
2. Protection works near Barhiya	4.22	—do—
3. Sikrana Embankment Scheme	4.98	—do—
4. Special protection of Kosi Eastern Embankment between 10 to 20 km.	5.50	Under examination in Ganga Flood Control Commission.
5. Mokameh Tal Drainage Scheme	4.13	Scheme is to be revised by the State Government.
6. Pan Pun Embankment Scheme on left side.	0.99	To be processed after receiving the cost benefit ratio from the State Government.
HARYANA		
1. Project estimate for construction of Kaithal drain from RD 0 to 163600.	0.72	Schemes are to be sponsored by the State Government after obtaining clearance of the Ghaggar Technical Committee.
2. Project estimate for constructing Amin Drain.	0.61	
3. Reconditioning banks of Saraswati Drain.	0.77	

†Transferred from the 5th December, 1974.

Name of Scheme	Estimated Cost (in Rs. crores)	Present Position
ORISSA		
1. Construction of double embankments for flood control in Subarnarekha basin.	10.48	The scheme is to be modified by the State Government.
2. Construction of embankments in the Brahmani Delta (Post Rengali Dam conditions).	12.06	The schemes are to be revised after modal-studies.
3. Construction of embankments in Baitarni (Post Bhimkund Dam conditions).	7.45	
RAJASTHAN		
1. Anti Flood and drainage scheme of Bharatpur and its surrounding area.	1.63	Scheme is to be modified by the State Government.
UTTAR PRADESH		
1. Lucknow Town Protection Scheme embankment and remodelling of bridges.	8.90	To be processed on receipt of Cost Benefit ratio from the State Government.
2. Pumping Scheme for Lucknow Town.	3.34	Scheme is to be approved after receipt of clearance of the State Flood Control Board.
3. Replacement of Weir by Barrage on the Gomti river near Lucknow.	4.42	Under examination in Ganga Flood Control Commission.
4. River Training Works along Gandak near Chitauni (Part I).	4.22	Scheme is to be approved after receipt of clearance of State Flood Control Board.
5. Anti erosion measures along Ganga and Ghagra	2.32	—do—
6. River Training Works along Gandak below Chitauni (Part II).	1.43	Under examination in Ganga Flood Control Commission.
WEST BENGAL		
1. Improvement of Lower Damodar area Stage II.	24.37	The scheme has been cleared by the Advisory Committee of Planning Commission and is to be approved on receipt of phasing of work and clearance of State Flood Control Board.
2. Improvement of Lower Damodar area Stage III.	2.95	
3. Mahananda Embankment Scheme (Revised estimate).	18.75	Under modification with the State Government.
4. Urgent development of Sunderbans area.	15.19	—do—
5. Mograhat Basin Drainage Scheme (East) Revised Estimate.	4.45	Under correspondence with State Government.
6. Jamna Basin Drainage Scheme	5.74	—do—
7. Kunur river embankment Scheme.	3.82	—do—

Name of Scheme	Estimated Cost (in Rs. crores)	Present Position
8. Nowi Basin Drainage Scheme	2.81	Under correspondence with State Government.
9. Ghea Kunti Basin Drainage Scheme.	6.49	—do—
10. Kandi area integrated Flood Control and Drainage Scheme (Phase I)	9.15	Under examination in Ganga Flood-Control Commission.
11. Re-excavation of Horagong river from junction of Nowi-Sumli Khals upto junction of Nonagonj river.	0.99	Under correspondence with State Government.
12. Beel Balli Drainage Scheme DELHI	1.25	—do—
1. Revised estimate of storm water Drainage of Shahdara Block Phase I.	6.25	Under examination in Central Water Commission.
2. Revised estimate of Remodelling and Lining of Najafgarh Drain from Bharat Nagar Bridge to outfall.	5.14	—do—
3. Revised estimate for Alipur Drainage Scheme.	0.51	Under correspondence with Delhi Administration.

†Housing schemes for plantation labour

1121. SHRI L. MAHAPATRO :
SHRI NIREN GHOSH :
SHRI S. KUMARAN :
SHRI SANAT KUMAR RAHA :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the backlog of subsidised housing schemes for plantation labour of the southern and eastern States has crossed 1.9 lakh units;

(b) if so, the reasons therefor;

(c) whether some State Governments have suggested to raise the income for eligibility; if so, the details thereof;

(d) whether Government have accepted that suggestion and if not, that reasons therefor; and

(e) how many plantation owners have fulfilled their obligations in this respect and how many have not fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) and (b) According to the recent estimate about 1,75,000 eligible plantation workers are still to be provided with rent free residential accommodation by the plantation owners. The slow progress of implementation of the Subsidised Housing Scheme for Plantation Workers was due to inadequate financial resources of planters, especially the smaller ones, for investment in the provision of rent free houses to their workers.

(c) and (d) It has been suggested that the income for eligibility of plantation workers for allotment of rent free houses built under the Scheme should be raised from Rs. 300 to Rs. 500 per month. A provision to this effect is included in the Plantations Labour (Amendment) Bill, 1974 which is being examined by the Joint Committee of Parliament.

(e) Information pertaining to individual plantation owners is not available.